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Punjab Appropriation (No. 3) Act, 2015 13 of 2015

[31 March 2015]

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Punjab Appropriation (No. 3) Act, 2015

13 of 2015

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AN ACT

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes of the financial year ending on the thirty-first day of March, 2016.

BE it enacted by the Legislature of the State of Punjab in the Sixty-sixth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Punjab Appropriation (No.3) Act, 2015

2. Issue of Rs. 79313,86,67,000/- out of the consolidated Fund of the State of Punjab for financial year 2015-2016. :-

From and Out of the Consolidation Fund of the State of Punjab, there may be paid and applied sums, not exceeding those specified in column 5 of the Schedule, appended to this Act, amounting in the aggregate to the sum of Rs. 79313,86,67,000/- (Seventy nine thousand three hundred thirteen crore eighty six lacs and sixty seven thousand only) towards defraying several charges, which will come in the course of payment to be made during the financial year 2015-2016, in respect of the services and purposes, specified in column 2 of the said Schedule.

3. Appropriation. :-

The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule in relation to the Financial Year ending on the thirty-first day of March, 2016.

4. Overriding effect of the Act. :-

Notwithstanding anything contained in any other Act for the time bring in force, the provisions of this Act shall prevail.

SCHEDULE

Demand No.	Services and Purposes	Revenue/ Capital	Sums not exceeding			
			Grant made the Legislative Assembly	Charged on the Consolidated Fund	Tota	
1	2	3		4		
1	Agriculture and	Revenue	37560499000	1345000	37561844000	
	Forests	Capital	19773000	0	19773000	
2	Animal Husbandry and Fisheries	Revenue	4658343000	100000	4658443000	
		Capital	388528000	0	388528000	
3	Co-operation	Revenue	921109000	100000	921209000	
		Capital	6800000000	0	6800000000	
4	Defence Services Welfare	Revenue	366663000	10000	366673000	
		Capital	342160000	0	342160000	
5	Education	Revenue	89647525000	200960000	89848485000	
	Ludcation	Capital	2503121000	0	2503121000	
6	Election	Revenue	977251000	1502000	978753000	
0	Liection	Capital	0	0	0	
7	Excise and	Revenue	1569998000	1700000	1571698000	
,	Taxation	Capital	0	0	0	
8	Finance	Revenue	73248558000	73248558000	73248558000	
0		73248558000	1355020000	210983432000	212338452000	
9	Food and	Revenue	5703829000	325000	5704154000	
	Supplies	Capital	490000	0	490000	
10	General Administration	Revenue	2243815000	83863000	2327678000	
10		Capital	281100000	0	281100000	
	Health and Family Welfare	Revenue	31295734000	11626000	31307360000	
11		Capital	39883000	0	39883000	
12	Home Affairs and Justice	Revenue	54187787000	1264675000	55452462000	
		Capital	929246000	0	929246000	
13	Industries	Revenue	2467271000	0	2467271000	
		Capital	110042000	0	110042000	
14	Information and Public Relations	Revenue	667200000	0	667200000	
		Capital	20000000	0	20000000	
15	Irrigation and Power	Revenue	43098503000	0	43098503000	
		Capital	10755100000	0	10755100000	
16	Labour and Employment	Revenue	535770000	0	535770000	
16		Capital	55000000	0	55000000	
17	Local Government, Housing and Urban Development	Revenue	8879906000	0	8879906000	
		Capital	703256000	0	703256000	
	Personnel and	Revenue	98870000	73742000	172612000	
18	Administrative Reforms	Capital	11000000	0	11000000	

28	Tourism and Cultural Affairs	Revenue	171665000	20000	171685000
27	State Legislature Technical Education Industrial Training	Capital	0	0	0
		Capital Revenue	0 2854440000	0 50000	0 2854490000
26		Revenue	348720000	11000000	359720000
25	Welfare and	Capital	1693932000	0	1693932000
	Social Security and Women	Revenue	26105023000	810000	26105833000
24	Science, Technology and Environment	Capital	100000	0	100000
		Revenue	64580000	0	64580000
23	Development and Panchayats	Capital	1251800000	0	1251800000
	Rural	Revenue	9878247000	0	9878247000
21	Public Works Revenue and Rehabilitation	Capital	2000000	0	2000000
		Capital Revenue	19068500000 12609023000	0 5133000	19068500000 12614156000
		Revenue	10483310000	3200000	10486510000
20	Programme Implementation	Capital	0	0	0
		Revenue	0	0	0
19	Planning	Capital	7136300000	0	7136300000
		Revenue	592441000	150000	592591000